

30.5.2012

Nobody is responding for the applicant.
For Respondents: Sri S.K. Awasthi

As there is no D.B. available today, let it be listed on
31.5.2012.

SP
(S.P. Singh)
M(A)

Girish/-

31-5-12

No sitting of D.B.
With M.P. No. 397/12
Boe

04.7.12

Due to reference on account
of sick leave of Mr. Aman Kastogi,
M.P. No. 397/12
Adj. CA is adjourned to 30.8.12
Boe

OR
No R.A. has been
filed.

28/08/12

✓ 30.8.2012

O.A. No. 28/12

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P. Singh, Member (A)

List revised. It is 11.38 a.m.

No body is responding for the applicant.

Sri S.K. Awasthi for respondents

M.P. No. 395/12: This is a formal application for taking CA on record.
Allowed. It is taken on record after condoning the delay in filing CA
sought separate M.P. No. 397/12, which also stands allowed.

As there is no response from the side of the applicant, it is dismissed in
default and for non-prosecution.

*old order
entry
dated 30.8.12
Bhawna
03-9-12*

S.P. Singh
Member (A)

Biraj
Member (J)

HLS/-